

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 2588/1996

New Delhi this the 28th Day of April 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

1. Shri Phool Singh
2. Shri Satpal Singh
3. Shri Jaipal Singh
4. Shri Jagdish Prasad,
5. Shri Om Parkash

Petitioners

(All the above petitioners are Constables
working in the Central Bureau of
Investigation, Block 3, CGO Complex,
Lodhi Road, New Delhi-110 003

(By Advocate: Shri G.D. Gupta with
Shri K.N.R. Pilley)

-Versus-

1. The Union of India,
Through the Secretary,
Department of Personnel & Training,
North Block,
Central Secretariat,
New Delhi.
2. The Director,
Central Bureau of Investigation,
Block 3, CGO Complex,
Lodhi Road,
New Delhi-110 003.

Respondents

(By Advocate: Shri KCD Gangwani)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

The five petitioners in this case were
Constables in Central Bureau of Investigation
appointed initially on deputation are seeking a
consideration for absorption in Central Bureau of
Investigation under the relevant Recruitment Rules
against 70% quota available for absorption in the
cadre. The contentions of both the counsels
appearing for the either parties as well as the

reliefs sought by the petitioners in this case being the same as that of OA Nos. 40/97, 285/97 and 488/97 decided by us on 21.3.1997. We allow this OA as well to the extent the said OAs are allowed and the directions in this OAs will also be applicable to the petitioners in this case. Our orders in the said OAs dated 21.3.1997 shall be part of this OA as well and the copy of the same may be placed in this file also.

2. With the above observations, this OA is disposed of with no Order as to costs.


(S.P. Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice Chairman (J)

Mittal